

(b) if so, whether the delegation had a number of discussions with the Indian businessmen and bankers; and

(c) if so, the results achieved thereby?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) :** (a) and (b). Yes, Sir.

(c) The main purpose of the visit was to enable the members of the Delegation who are important representatives of Industry and Finance in West Germany, to see for themselves the general economic development in India and the potentialities by way of German investment in industry. The Delegation is expected to make an appropriate report of its impressions to the authorities concerned in Germany.

#### India's Foreign Exchange Reserves

16. **SHRI SAMINATHAN ;  
SHRI NARAYANAN ;  
SHRI DHANDAPANI ;  
SHRI N. R. LASKAR ;  
SHRI MAYAVAN ;  
SHRI CHENGALRAYA NAIDU ;**

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that India has added Rs. 97.5 crores to her foreign exchange reserves for the year 1969-70 ;

(b) if so, to what extent India is likely to use international reserves assets for meeting the balance of payment deficits ; and

(c) the total amount India has to contribute towards the International Monetary Fund's quota which has been raised from \$750 million to \$940 million ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) :** (a) Presumably the Honourable Members are referring to Special Drawing Rights (SDRs) allocated by the International

Monetary Fund for the first year of the 3-year basic period commencing from 1st January, 1970. Under these arrangements, the amount actually allocated to India for 1970 is Rs. 94.5 crores (\$126 million).

(b) Over the basic period of three years, such use will be limited to 70% of the total SDRs allocated during the period. Within this limit, India is free to use these newly-acquired international reserve assets for meeting balance of payments deficits. The extent to which these reserves will be used will depend on the overall balance of payments and foreign exchange reserves position from time to time.

(c) Consequent on the increase in India's quota by \$190 million to \$940 million, additional subscription is to be paid, partly in gold, and partly in Indian currency. Of this, 25% or the equivalent of \$47.5 million (Rs. 35.63 crores) will be paid in gold and the remainder, that is, \$142.5 million (Rs. 106.87 crores) will be paid in Indian rupees in the form of non-negotiable, non-interest bearing rupee securities.

#### Reduction in Price of Imported Crude Oil by Foreign Oil Companies

17. **SHRI NARAYANAN ;  
SHRI BANSH NARAIN SINGH ;  
SHRI H. AJMAL KHAN ;  
SHRI C. MUTHUSAMI ;  
SHRI D. N. DEB ;  
SHRI SHIVA CHANDHRA JHA ;  
SHRI SAMINATHAN ;  
SHRI N. SHIVAPPA ;  
SHRI RAM SINGH AYARWAL ;  
SHRI S. M. BANERJEE ;  
SHRI KANWAR LAL GUPTA ;  
SHRI P. VISWAMBHARAN ;  
SHRI DHANDAPANI ;  
SHRI MADHU LIMAYE ;  
SHRI K. P. SINGH DEO ;  
SHRI JYOTIRMOY BASU ;  
SHRI N. R. LASKAR ;  
SHRI MAYAVAN ;  
SHRI PRAKASH VIR SHASTRI ;  
SHRI GANESH GHOSH ;  
SHRI RAM SWARUP  
VIDYARTHI ;**